

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

MA No. 128/2024

In

Original Application No. 506/2022

In the matter of:

Tribhuvan Singh

.... Appellant

Versus

Govt. of NCT of Delhi & Ors

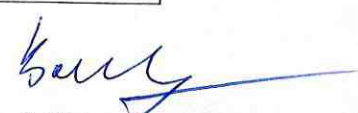
.....Respondent

NDOH: 09.01.2025

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Filed by


(Delhi Pollution Control Committee)
Respondent

New Delhi:

Dated: 26.12.2024

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In the matter of:

Tribhuvan Singh

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE WITH RESPECT TO THE ORDER DATED 15.12.2023.**

I, Dr. BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2nd Floor, C-Wing, Vikas Bhawan-II, Civil Lines, Delhi-110054, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, above mentioned matter was taken up by this Hon'ble Tribunal on 15.12.2024 and pleased to direct DPC to submit compliance report as per order dated 15.12.2023.

BMS Reddy



②

3. That, vide order dated 15.12.2023, this Hon'ble Tribunal pleased to direct DPCC to disclose the details about the quantum of Environmental Compensation, realized and lying with it up-till now i.e., 30.11.2023.
4. That, the details of Environmental Compensation (EC) funds as on November, 2024 (upto 20.11.2024) and its utilization is enclosed herewith as ANNEXURE-1. DPCC has received Rs 11208.15 lakhs as Environmental Compensation Fund till 20.11.2024 and Rs 3605.66 Lakhs has been utilized so far.
5. It is therefore requested that this Hon'ble Tribunal may take the present status report on record.

Kuldeep
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 26th day of December 2024.

ATTESTED
[Signature]
NOTARY PUBLIC
GOVT. OF NCT OF DELHI

Kuldeep
DEPONENT



26 DEC 2024
26 DEC 2024

Annexure-I

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
DMRC, IT Park East Approach Road, Shastri Park, Delhi-1100
visit us at: <http://dpcc.delhigovt.nic.in>



Environment Compensation (EC) Funds Status As on November, 2024 (upto 20.11.2024)
Name of the State Board: - **Delhi Pollution Control Committee.**

A1 Total Environmental Compensation Funds Collected:- **Rs.11208.15 Lakh.**

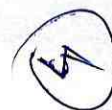
A2) Details regarding Environment Compensation fund collected in accordance with various NGT order.

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1.	Annexure 'A' Enclosed	Principal Bench	Rs.11208.15
2.			
Total Environmental Compensation Funds Collected in accordance with NGT order:			Rs.11208.15 Lakh

B1) Total Environmental Compensation Funds Utilized: **Rs.3605.66 Lakh.**

B2) Details regarding Environment Compensation fund utilization in various activates

S.No.	Broader Category of Projects/activities	Details of activities in which the amount was utilized	Rupees (in Lakh)	
			Amount of EC fund utilized(in Rs.)	Total EC amount spent on particular broader arear
1.	Strengthening of Monitoring	Installation & Running CAAQMS, Noise Monitoring Station & Monitoring	Rs.877.21	Rs.877.21
2.	Remediation of Contaminated Sites	NIL	NIL	NIL
3.	Specific investigations and studies with regard to environment and ecology	NIL	NIL	NIL
4.	Carrying capacity assessment	NIL	NIL	NIL



5.	Research & Development Activities	Research & Study Projects	Rs.216.84	Rs.216.84
6.	Capacity Building	NIL	NIL	NIL
7.	Hiring of experts and consultants for specific purpose and payment of Honorarium	Honorarium for Oversight Committee /Technical Consultants	Rs.203.04	Rs.203.04
8.	Lab Strengthening	Procurement of instrument for water/Air Lab.	Rs.679.88	Rs.679.88
9.	Specializes studies on accidental, spill areas, health impact assessment, recalcitrant pollutants etc.	NIL	NIL	NIL
10.	Information, Education and Communication (IEC) activities	Advertising Charge/Printing Charges/ Others	Rs.1011.83	Rs.1011.83
11.	Any other scientific and technical matter	Installation Recycle of Units. & Seminar conference &	Rs.105.54	Rs.105.54
12.	NGT studies directed	As per NGT directions as sum of Rs.511.32 was transferred to CPCB on 22.02.2017	Rs.511.32	Rs.511.32
Total EC Fund utilized				Rs.3605.66

c) Details amount unspent as on November, 24 (upto 20.11.2024) : **Rs.7602.49 Lakh.**

d) Utilization of the Environmental Compensation Fund is keeping in view the activities specified by CPCB as mentioned in order dated 22.01.2019 in O.A No. 101/2019.

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Annexure-A

Environment Compensation Received by DELHI POLLUTION CONTROL COMMITTEE from April 2015 to 20.11.2024

Sl.No.	Compensation	2015-16 to 2023-24												Total	Title Of Case No
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	01.04.2024 to 20.11.2024				
1	Hospitals	53.00	1506.00	13.25	0.00	133.15	31.59	14.89	13.98	2.00	1.04	1768.90	94/2013 "Vikram K.Tongad Vs DMRC"		
2	Malls	36.00	6.00	7.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	49.00	94/2013 "Vikram K.Tongad Vs DMRC"		
3	Hotels	158.50	15.00	67.00	79.00	333.18	238.48	131.73	199.40	46.41	3131	1300.01	94/2013 "Vikram K.Tongad Vs DMRC"		
4	Dust/Construction	108.65	144.75	201.91	283.26	242.46	152.03	309.42	278.33	99.28	40.23	1860.32	21/2014 "Varshaman Kaushik Vs UOI"		
5	Waste Burning /Dumping (leaves, Garbage, Solid Waste, etc.)	2.60	2.90	0.80	184.00	414.35	7.85	48.70	14.74	3.40	0.00	679.34	21/2014 "Varshaman Kaushik Vs UOI"		
6	Plastic Bag	0.00	0.00	24.75	9.35	77.67	15.48	18.03	14.39	21.76	30.29	211.72	1-8-2017-NGT All India Plastic Vs GNCTD OA 04/2017		
7	Dumping Malba in Yamuna	0.00	0.00	1.00	2.05	0.00	0.50	2.40	0.75	2.55	0.40	9.65	06/2012 Nizamuddin West Association Vs UOI"		
8	Almitra H. Patel	0.00	0.00	3.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.55	199/2014 "Mrs Almitra H Patel Vs UOI"		

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20	Publication	0.00	0.00	0.00	0.00	0.00	5.29	0.00	0.00	0.00	0.00	0.00	5.29	Not Available
21	NGT Penalty (Direct)	0.00	0.00	0.00	0.00	0.00	0.00	33.25	26.38	29.37	17.03	106.03	Not Available	
22	Interest on Saving Bank Account	0.00	0.00	0.00	0.00	0.00	0.00	165.60	321.19	622.69	1.41	1110.89	Not Available	
Total		358.75	1674.65	342.26	560.66	1984.97	917.26	1684.77	1914.74	1096.91	673.18	11208.15		